

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1269 of 2019

IN THE MATTER OF:

Mrs. Savitha Ravishgowda

...Appellant

Versus

M/s. Rubfila International Ltd & Ors.

...Respondents

Present:

For Appellant: Mr. Sayaree Basu Malik and Mr. Jayant Mehta, Advocates.

For Respondent: Mr. Ashwini Kumar Singh, Mr. K. K. Jose, Advocates for RP.

Mr. Darpan Sachdev, Advocate for R-1.

Ms. Vaishali Kalera, Advcoate for R-3.

ORDER
(Virtual Mode)

22.09.2020 The Learned Counsel for Respondent No. 1 states that he has already filed Rejoinder dated 19th March, 2020 bearing Diary No. 20061 to Reply-Affidavit filed by the Respondent No. 3 as it is averse to him.

The Rejoinder is not on record before us. The Registry to check.

Parties may file brief Written-Submissions not more than three pages before next date.

List the Appeal 'For Admission (After Notice)' hearing on **06th October, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)